

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.102/2011

M. SUBRAMANIAM & ANR.

Appellant(s)

VERSUS

S. JANAKI & ANR.

Respondent(s)

Date : 12-02-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s)

Mr. S. Gurukrishna Kumar, Sr. Adv.
Mr. S. R. Setia, AOR
Mr. Arindam Ghosh, Adv.

For Respondent(s)

Mr. K. K. Mani, AOR

Mr. M. Yogesh Kanna, AOR
Mr. S. Raja Rajeshwaran, Adv.
Ms. Uma Prasuna Bacnu, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned Senior counsel appearing for the appellants,
learned counsel appearing for Respondent No.1 and the State of
Tamil Nadu at length today.

Hearing is concluded.

The Criminal Appeal is disposed of.

Reasoned order in the matter will follow.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR